

inter-alia, caters to the development of Howrah also.

Landing centres for traditional fishermen in Kerala

822. SHRI VAKKOM PURUSHOTHAMAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Kerala Government have requested for assistance for the establishment of landing centres for traditional fishermen;

(b) if so, the details thereof; and

(c) the steps taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) and (c) Out of 20 proposals for fish landing centres forwarded by the Government of Kerala so far, 17 have been sanctioned.

Programmes telecast on National Network

823. SHRI S. JAGATHRAKSHAKAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Doordarshan has not been giving the coverage to the South Indian Classical dances like Kathakali, Bharathanatyam etc.;

(b) whether Government are aware that some programmes telecast on National Network injure the feelings of some regional linguistic minorities; and

(c) the steps Government propose to take to ensure that linguistic/regional feelings are not hurt by programmes telecast on National Network ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA):

(a) Doordarshan have been giving adequate share of programmes to South Indian Classical dances like Kathakali, Bharathanatyam etc.

(b) and (c) It is the endeavour of Doordarshan not to telecast programmes which may hurt the feelings of any community. Suitable directions, in this context, have been conveyed to all Doordarshan Kendras. No specific case of such nature has been brought to the notice of Doordarshan authorities.

Housing scheme for landless rural labour

824. SHRI K. RAMAMURTHY : Will the Minister of AGRICULTURE be pleased to state :

(a) the amount allotted and actually spent on the working of the scheme of Housing for Landless Rural Labour during the Sixth Five Year Plan;

(b) the amount earmarked for this scheme during the Seventh Five Year Plan;

(c) whether there is any role of voluntary associations in implementation and execution of the scheme; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV) : (a) and (b) Indira Awaas Yojana for construction of houses for Scheduled Castes and Scheduled Tribes and Freed Bonded Labourers has been launched during the Seventh Plan as part of RLEGP and allocations under this scheme are made on year to year basis. For the years 1985-86 and 1986-87 a total amount of Rs. 225 crores has been allocated under the scheme. No such scheme was operated in the Sixth Plan though it was permissible to take up construction